

DIVISION BENCH  
COURT - II

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2098(KB)2019  
IA(IBC)(DIS.)/27(KB)2024,  
IA(I.B.C)/1984(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>CHAITANYA ALLOYS PRIVATE LIMITED VS SHYAMA IRON &amp; ALLOYS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

None

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **28<sup>th</sup> August, 2024**.

**Anamitra Pal  
Court Officer**